

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 180/00078 of 2020

Friday, this the 31st day of January, 2020

CORAM

Hon'ble Mr.Ashish Kalia, Judicial Member

1. B. Jaffer,
Aged 33 years,
S/o. Shaban K.C, Balyleyar House,
Amini Island,
U.T.of Lakshadweep,
Presently working at
Lakshadweep Harbour Works,
Amini Island,
Mobile No. 9447802854
2. P. Muthukoya
Aged 35 years,
S/o Ukkas A,
Pandaram House
Amini Island,
Presently working at
Lakshadweep Harbour Works,
Amini Island,
Mobile No. 9446150205
3. K.P Mohammed Koya,
Aged 47 years,
S/o. Sayeed Koya I.C,
Kunhipura House
Amini Island,
U.T.of Lakshadweep
Presently working at
Lakshadweep Harbour Works , Amini Island
Mobile No. 9446150205

4. C.S Shajahan
Aged 36 years,
S/o Kader S.C,
Cheriya Surambi House,
Amini Island,
U.T.of Lakshadweep,
Presently working at
Lakshadweep Harbour Works,
Amini Island,
Mobile No. 9446150205
5. B. Abdul Salam,
Aged 40 years,
S/o. Eyass. T (Late),
Badi House,
Amini Island,
U.T.of Lakshadweep
Presently working at
Lakshadweep Harbour Works,
Amini Island,
Mobile No. 9446150205
6. K. Mujeeburahman
Aged 45 years,
S/o Hazakoya M,
Kompam House
Amini Island,
U.T.of Lakshadweep
Presently working at
Lakshadweep Harbour Works,
Amini Island
Mobile No. 9400749533

7. E. Safiyulla,
Aged 44 years,
S/o. Aboosala,
Ella House
Amini Island,
U.T.of Lakshadweep
Presently working at
Lakshadweep Harbour Works,
Amini Island
Mobile No. 9400749533
8. B. Abdul Shukoor,
Aged 40 years,
S/o. Yousef B.C,
Badi House,
Amini Island,
U.T.of Lakshadweep
Presently working at
Lakshadweep Harbour Works,
Amini Island
Mobile No. 9446149800
9. M Mohammed Shafi
Aged 30 years,
S/o Chariyakoya K. P,
Madam House
Amini Island,
U.T.of Lakshadweep
Presently working at
Lakshadweep Harbour Works,
Amini Island
Mobile No. 9446149800

10. A.M Nisamudheen,
Aged 26 years,
S/o. Moosa A,
Aliyammada House
Amini Island,
U.T.of Lakshadweep
Presently working at
Lakshadweep Harbour Works,
Amini Island
Mobile No. 9446149800

11. K. Beefathummabi,
Aged 35 years,
S/o. Sayed Shaikoya K.M,
Kunnakalam House,
Amini Island,
U.T.of Lakshadweep
Presently working at
Lakshadweep Harbour Works,
Amini Island
Mobile No. 9446149800

12. M Mohammed Ali
Aged 48 years,
S/o Attakoya O.P,
Madam House
Amini Island,
U.T.of Lakshadweep
Presently working at
Lakshadweep Harbour Works,
Amini Island
Mobile No. 9400749533

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13. K C Munee,
Aged 32 years,
S/o. Koyamma. B,
Kapptechetta Housc
Amini Island,
U.T.of Lakshadweep,
Presently working at
Lakshadweep Harbour Works,
Amini Island
Mobile No. 9400749533 ... Applicants

(By Advocate Mr.Mohammed Salih P.M)

Versus

1. Union of India, represented by
The Secretary, Ministry of Shipping,
Road Transport Highways Department of Shipping,
New Delhi, Pin- 110 001
2. The Chief Engineer & Administrator,
Andaman Lakshadweep Harbour Works,
Port Blair, Andaman, Pin- 744 101
3. The Deputy Chief Engineer,
Lakshadweep Harbour Works,
Kavaratti Island,
U.T of Lakshadweep -682 555
4. The Executive Engineer (Civil), Lakshadweep Harbour Workss,
Amini Island, U.T of Lakshadweep -682 522
5. The Assistant Engineer, Lakshadweep Harbour Works,
Amini Island, U.T of Lakshadweep -682 522

..... Respondents

(By Advocate Mr.Rathish.H)

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This application having been heard on 31st January, 2020, the Tribunal on the same day delivered the following :

ORDER (ORAL)

HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

The applicants are engaged as Casual Labourers (Skilled/Unskilled) with the respondents for more than 10 years in Andaman Lakshadweep Harbour Works, Amini Island, under the direct control of Ministry of Shipping. They are seeking temporary status in accordance with the rules and schemes available.

2. Issue notice to the respondents. Mr.Ratheesh.H, ACGSC accepts notice on behalf of the respondents.

3. Learned counsel for the applicants submits that the applicants have made representation to the Deputy Chief Engineer, Kavaratti Island, U.T of Lakshadweep seeking the above said relief. Learned counsel for the applicants, during the course of argument, submits that it will suffice the applicants if a direction is given to the respondents for considering the representation and dispose of the same within a stipulated time. Learned counsel for the respondents has not opposed the same.

4. This Tribunal is of the view that this matter can be decided at the

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admission stage itself with a direction to respondent no.3 to pass a speaking order on the representation filed by the applicants within a period of 90 days by communicating a copy of the decision to them. Ordered accordingly. With the above observation, the Original Application is disposed of. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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List of Annexures

Annexure A1 - True copy of the certificate dated 9.2.2005 issued by the 4th respondent to the 2nd applicant

Annexure A2 - True copy of the certificate dated 8.2.2013 issued by the 4th respondent to the 8th applicant

Annexure A3 - True copy of the certificate dated 8.1.2013 issued by the 4th respondent to the 13th applicant

Annexure A4 - True copy of the order dated 25.8.2017 in O.A No.181/732/2016

Annexure A5 - True copy of representation dated 6.12.2019.

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